

(2)

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

O.A. No.657 OF 2004

New Delhi, this the 12th day of March, 2004

HON'BLE SHRI JUSTICE V.S. AGGARWAL, CHAIRMAN  
HON'BLE SHRI R.K. UPADHYAYA, ADMINISTRATIVE MEMBER

Mr. Vimal Chand  
S/o Shri Uttam Chand  
R/o RZ-46, B/2, Gali No.1,  
Main Sagarpur,  
New Delhi-110046.

Presently working as Fire Engine Driver -A,  
CFEES,  
Brig.: S.K. Mazumdar Road,  
New Delhi-110054.

....Applicant  
(By Advocate : Ms. Jasvinder Kaur with Ms. Veena Kalra)

Versus.

1. Ministry of Defence  
Through  
Director-CFEES,  
Brig. S.K. Mazumdar Road,  
Timarpur, New Delhi-110054.

2. Director General (DHRD)  
DRDO  
Ministry of Defence,  
'B' Wing, Sena Bhawan,  
New Delhi-110011.

....Respondents

ORDER (ORAL)

SHRI JUSTICE V.S. AGGARWAL:-

The applicant joined the respondents establishment as Fireman-II. The applicant has alleged to have passed Sub-Officer's Course from Nagpur and was promoted in October, 1996 to the post of Fireman-I. In December, 1996, he was promoted to the post of Fire Engine Driver. We are informed that the post of Fire Engine Driver was re-classified in the year 1998 and the applicant was posted against the re-designated post of Fire Engine Driver-A w.e.f.

25.3.1998.

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2. It has been pointed that new Recruitment Rules for Group 'C' and Group 'D' posts came into force in May, 1998 whereby Fireman became the feeder cadre for two different streams. The applicant claims that he had made repeated representations for exercise of One Time Option to select Fireman stream, but no decision has been taken. A copy of the representation which is of Feb., 2004 is annexed as Annexure A/3.

3. At this stage, when the rights to the respondents are not likely to be affected, it become unnecessary for us to issue any show-cause while disposing of the present Original Application.

4. It is directed that respondent No.2 would consider the aforesaid representation of the applicant and pass an appropriate speaking order within a period of four months from the date of receipt of a certified copy of the present order.

5. Subject to aforesaid, the present Original Application is disposed of at the admission stage itself.

Issue DASTI.

R.K. Upadhyaya  
(R.K. UPADHYAYA)

ADMINISTRATIVE MEMBER

V.S. Aggarwal  
(V.S. AGGARWAL)  
CHAIRMAN

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